

Target of Export of Railway Wagons for 1st Year of Fifth Plan

3221. SHRI M. S. SANJEEVI RAO:
Will the Minister of COMMERCE be pleased to state:

(a) whether the target of Railway wagons to be exported to different countries during the first year of the Fifth Plan has been finalised; and

(b) if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). It has been planned to export about 950 wagons valued at about Rs 10 crores during the first year of the Fifth Plan.

Names of Foreign Countries who have asked Indian Jute Industry for Supply of Jute Goods

3222. SHRI RAGHUNANDAN LAL BHATIA:

SHRI SHRIKISHAN MODI:

Will the Minister of COMMERCE be pleased to state:

(a) the names of foreign countries who have recently asked Indian Jute industry for the supply of jute goods; and

(b) the extent of increase in international demand for Indian jute goods?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) Jute goods are exported to a large number of countries, the main markets being USA, U.K., USSR and Japan. There has been recently an increase in demand which can be estimated to be roughly around 20 to 25 per cent over the levels last year.

Discontinuation of third shift in the textile mills in Bombay as a result of imposition of credit squeeze

3223. SHRI RAM BHAGAT PASWAN:

SHRI YAMUNA PRASAD MANDAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the imposition of credit squeeze has resulted in discontinuation of the third shift in many of the textile mills in Bombay; and

(b) if so, the remedial measures adopted?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO): (a) and (b). The relevant information is being collected and will be laid on the Table of the House.

Planning Commission's disappointment at the performance of Public Sector and the policy of personnel recruitment to higher posts

3224. SHRI D. D. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether Planning Commission has expressed disappointment at the performance of the Public Sector and the personnel recruitment to higher posts; and

(b) if so, the main reason therefor and the steps being taken to make improvements in these field?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). Government and the Planning Commission recognise that there is scope for improvement in the performance of public enterprises. An Action Committee on Public Enterprises appointed by Government has been engaged in an action oriented identification of the problems of the public enterprises. This Committee also *inter alia* made

some recommendations to Government in regard to the selection, appraisal and development of personnel holding the top posts in the Public Enterprises. Keeping these in view, Government have reviewed the Managerial Personnel Policy in respect of public enterprises and decided on the framework for a new Personnel Policy based on the need for giving sufficient autonomy to the enterprises in making appointments to posts below the level of General Manager so that the process of development of specialised skills, greater continuity, commitment to the enterprise and increased mobility are assisted. For appointments at the Top Level it was been decided to abandon the empanelment procedure followed till recently. Instead, a high level Selection Board comprising of eminent persons with experience of Top Personnel Selection is to be constituted to recommend suitable names for specific vacancies at the Top Level that may occur. The Board would also be vested with the responsibility of overseeing the management development efforts of the enterprises.

The other steps taken for improving the performance of Public Enterprises on the recommendation of the Action Committee include

- (i) strengthening of management,
- (ii) change in organisational structure at the plant and corporate level;
- (iii) improvement in plant management;
- (iv) decentralisation of maintenance activities;
- (v) provision of balancing and debottlenecking facilities;
- (vi) improvement in materials management, motivation, production planning and control;
- (vii) introduction of suitable machinery for timely review and control of operations;

(viii) better corporate planning;

(ix) strengthening of Research and Development activities and other technical services,

(x) strengthening of sales and marketing efforts,

(xi) improvement of industrial relations, and

(xii) Multi-shift operations

Issue of ad hoc Licence to Companies

3225 SHRI SHASHI BHUSHAN Will the Minister of COMMERCE be pleased to state

(a) whether it is customary to grant *ad hoc* licence over and above AU and replenishment licence, and

(b) the names of companies to which such *ad hoc* licences have been issued during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) No, Sir

(b) Does not arise

Import of Newsprint from USSR

3226 SHRI SATYENDRA NARAYAN SINHA Will the Minister of COMMERCE be pleased to state

(a) whether the Soviet Union has demanded 500 dollars a tonne for newsprint, and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE). (a) No, Sir

(b) Does not arise.